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**THE TELANGANA GAZETTE  
PART IV-B EXTRAORDINARY  
PUBLISHED BY AUTHORITY**

**No. 1] HYDERABAD, MONDAY, SEPTEMBER 2, 2024.**

**TELANGANA ACTS, ORDINANCES AND  
REGULATIONS Etc.**

The following is the authoritative text in English Language of the Ordinance promulgated by the Governor on the 31st August, 2024 being published under article 348 (3) of the Constitution of India for general information:-

**TELANGANA ORDINANCE No. 1 OF 2024**

Promulgated by the Governor in the Seventy-Fifth Year of the Republic of India.

**AN ORDINANCE FURTHER TO AMEND THE  
TELANGANA PANCHAYAT RAJ ACT, 2018.**

Whereas, the Government envisioned to develop a Master Plan 2050 for Hyderabad Metropolitan Development area up to Regional Ring Road (RRR) to unleash the growth potential of Telangana Core Urban Region (TCUR), which

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corresponds to area within Outer Ring Road (ORR). Further, it is proposed to establish a common urban governance structure for this area.

And whereas, a Study is done through the Administrative Staff College of India (ASCI), Hyderabad to suggest suitable administrative structure and spatial integration of all Local Bodies within ORR. Further, a Committee of District Officers headed by District Collectors is constituted in the concerned Districts of Rangareddy, Sangareddy and Medchal-Malkajgiri Districts to examine and report on the spatial integration of Local Bodies. Both the study by ASCI and the report from the Commissioner and Director of Municipal Administration (CDMA), Telangana, Hyderabad, which is based on the recommendations of the District Officers Committee have suggested merger of 45 Gram Panchayats, which are within ORR or overlapping / nearer to ORR into existing Municipalities, in the first phase.

And whereas, the Council of Ministers in its Council Resolution No.110/2024 dated:01.08.2024 has decided to constitute a Cabinet Sub-Committee to study and recommend on the issue. Accordingly, the Government have constituted the Cabinet Sub-Committee with the Chairmanship of Sri Duddilla Sridhar Babu, Hon'ble Minister for Information Technology, Electronics & Communication; Industries & Commerce and Legislative Affairs with members of Sri Ponnamp Prabhakar, Hon'ble Minister for Transport; BC Welfare; Smt. D. Anasuya Seethakka, Hon'ble Minister for Panchayat Raj & Rural Development (including Water Supply); Women & Child Welfare and Sri Damodar Rajanarsimha, Hon'ble Minister for Health, Medical and Family welfare, Science and Technology vide. G.O.Rt.No.1076, General Administration (Cabinet) Department, dated 13.08.2024 r/w G.O.Rt.No.1111, General Administration (Cabinet) Department, dated 20.08.2024 to

study and submit the recommendations on merger of Gram Panchayats within ORR / overlapping ORR and outside the ORR with nearby Municipalities with the following Terms of references:

(i) Reorganization of the local bodies within Outer Ring Road Area.

(ii) Consultation with Public Representatives and other Stakeholders.

And whereas, the Cabinet Sub-Committee has met on 22.08.2024 with Public Representatives and other Stakeholders. The proposal of the District Collector, Medchal-Malkajiri to merge the Aushapur, Ankushapur, Madharam Gram Panchayats of Ghatkesar Mandal and Bogaram, Ankireddypally Gram Panchayats of Keesara Mandal has considered and recommended the same by the Cabinet Sub-Committee. Further, the Cabinet Sub-Committee after due deliberation with the Public Representatives and other Stakeholders has considered and recommended to merge the Ghansimiaguda Gram Panchayat in Shamshabad Municipality. Therefore, the Cabinet Sub-Committee has recommended to merge the fifty-one (51) Gram Panchayats (Gram Panchayats within ORR / overlapping ORR and outside the ORR) of Rangareddy, Medchal-Malkajiri and Sangareddy Districts in nearby Municipalities.

And whereas, on consideration of the recommendations of the Cabinet Sub-Committee, Government have decided to expand the Urban Area upto Outer Ring Road by merging fifty-one (51) Gram Panchayats in nearby Municipalities and accordingly, it has been decided to amend Schedule VIII under sections 3 and 7 of the Telangana Panchayat Raj Act, 2018 (Telangana Act No.5 of 2018) by undertaking a legislation.

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And whereas, it has been decided to give effect to the above decision immediately.

And whereas, the Legislature of State of Telangana is not now in session and the Governor of Telangana is satisfied that circumstances exist which render it necessary for him to take immediate action.

Now, therefore, in exercise of the powers conferred by clause (1) of Article 213 of the Constitution of India, the Governor hereby promulgates the following ordinance: -

- |  |   |
|--|---|
| <b>Short<br/>title<br/>commen-<br/>cement</b>                            | 1. (1) This Ordinance may be called the Telangana Panchayat Raj (Amendment) Ordinance, 2024.<br><br>(2) It shall come into force with immediate effect. |
| <b>Amend-<br/>ment<br/>Schedule<br/>VIII.<br/>Act No. 5<br/>of 2018.</b> | 2. In the Telangana Panchayat Raj Act, 2018, in Schedule VIII referred to in sections 3 and 7 of the Act, -   |

**(a) In Medchal-Malkajgiri District, the following entries shall be omitted, namely, -**

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Sl. No. in Schedule VIII	District	Mandal	Village	Revenue Village	Survey Numbers	Extent (in Acres)	No. of Members
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Medchal-Malkajgiri	Keesara	Ankireddy-pally	Ankireddy-pally	396 to 817 & 867 to 918	3105.39	11
2	Medchal-Malkajgiri	Keesara	Bogaram	Bogaram	(1) 1 to 344 (2) 1 to 45= 236-31.3/4 (3) 1 to 15= 74-05 (4) 24 to 26= 4-35.1/2 (5) 45 to 50= 20-13.1/2 (6) 0-A to O-R=44.35	2007.212	11
4	Medchal-Malkajgiri	Keesara	Keesara	Keesara	1 to 395, 818 to 866, 919 to 920, 160 to 227, 248 to 256, 258 to 260  Keesara Dayara	6338.08	15
5	Medchal-Malkajgiri	Keesara	Yadgar-pally	Yadgar-pally East, West	1 to 295 East 1 to 149 West,	2546.00	13
6	Medchal-Malkajgiri	Keesara	Ram-pally Dayara	Ram-pally Dayara	1 to 213	1706.34	9
7	Medchal-Malkajgiri	Keesara	Cheeryal	Cheeryal	1 to 357	2792.05	13

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(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
8	Medchal-Malkajiri	Keesara	Godumakunta	Godumakunta	1 to 180	876.32	11
9	Medchal-Malkajiri	Keesara	Thimmapally	Thimmapally	1 to 167 (972.37) and 1 to 75 Dharamaram	2060.04	11
10	Medchal-Malkajiri	Keesara	Narsampally	Narsampally	1 to 45	519	7
11	Medchal-Malkajiri	Keesara	Kareemguda	Rampally	535 to 537, 708 to 711, 722 to 738	350.39	7
12	Medchal-Malkajiri	Ghatkesar	Ankushapur	Ankushapur	1-283	2087.26	11
13	Medchal-Malkajiri	Ghatkesar	Madharam	Madharam	1-241	3244	7
14	Medchal-Malkajiri	Ghatkesar	Aushapur	Aushapur	1-369	2250.22	13
15	Medchal-Malkajiri	Ghatkesar	Edulabad	Edulabad	1 to 1058, 1197 to 1285 and 1 to 10 perad and marpalliguda, Sy No. 808	5879.00	15
16	Medchal-Malkajiri	Ghatkesar	Ghanapur	Ghanapur	1059 to 1196	1042.6	11
17	Medchal-Malkajiri	Ghatkesar	Marpallyguda	Marpallyguda	1 to 59	410.26	9

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(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
					637,638,641, 643 to 670, 672, 705 to 712, 714,715,		
18	Medchal- Malkajiri	Ghatkesar	Chowdari- guda	Korremul	726,727,751 to 794,804 to 841 to 886 & Bade Sahebguda Sy No. 1 to 4	1374.61	13
					1 to 62, 64 to 103, 136 to 145, 158, 168, 178 to 182, 221 to 228, 230 to 236, 238 to 240, 244, 248, 249, 265 to 272, 277, 280, 294 to 636, 639, 640, 642 to 671, 673 to 704, 713, 715 to 725, 728 to 750, 887 to 905		
19	Medchal- Malkajiri	Ghatkesar	Korremul	Korremul	671, 673 to 704, 713, 715 to 725, 728 to 750, 887 to 905	3899.19	13
					63, 104 to 135, 146 to 157, 159 to 167, 169 to 177, 183 to 220, 229, 237, 241, 273 to 276, 278, 279, 281 to 293, 795 to 803, 810 to 840		
20	Medchal- Malkajiri	Ghatkesar	Venkata- pur	Korremul	237, 241, 273 to 276, 278, 279, 281 to 293, 795 to 803, 810 to 840	730.12	9

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(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
21	Medchal-Malkajiri	Ghatkesar	Kachivani-singaram	Kachavani-singaram Muthvelly-guda	1-137 1-83	1269.37	13
22	Medchal-Malkajiri	Ghatkesar	Prathapa-singaram	Pratapa-singaram	1-385	1024.13	11
23	Medchal-Malkajiri	Medchal	Railapur	Railapur	1 to 270	1150	9
37	Medchal-Malkajiri	Medchal	Muneera-bad	Muneera-bad	1 to 82	782.32	11
38	Medchal-Malkajiri	Medchal	Pudur	Pudur Gosaiguda	1 to 412, 465 to 627 1-25.	3162.17	13
39	Medchal-Malkajiri	Medchal	Gowdavelly	Gowdavelly	1 to 471, 552 to 560, 572 to 693	2095.1	13
57	Medchal-Malkajiri	Shamirpet	Babaguda	Shamirpet	323 to 341, 385,536 to 552, 573 to 701	628.28	9
58	Medchal-Malkajiri	Shamirpet	Bomrasi-pet	Bomrasi-pet	1 to 526	3453.28	11
59	Medchal-Malkajiri	Shamirpet	Shamirpet	Shamirpet	1 to 322, 342 to 384, 386 to 535, 553 to 572, 702 to 704, 1034 to 1292	3355.36	13
<b>(b) In Rangareddy District, the following entries shall be omitted, namely, -</b>							
54	Rangareddy	Shankarpally	Mirjaguda	Janwada	95 to 129, 142, 147 to 265, 267 to 282, 295 to 325	1577.8	11



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(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
138	Ranga-reddy	Shamsha-bad	Bhahadurguda	Bahadurguda	1 to 76 Bahadurguda entire Revenue Village	1285	11
141	Ranga-reddy	Shamsha-bad	Rasheed-guda	Rasheed-guda Poshetty-guda	1 to 82 entire R.V. (333.7) 1 to 32 entire R.V. (99.35)	433.05	9
146	Ranga-reddy	Shamsha-bad	Pedda-golkonda	Pedda-golkonda Raikunta	1 to 185 Pedda-golkonda entire Revenue Village 1 to 63 Raikunta entire Revenue Village	1877.50	11
150	Ranga-reddy	Shamsha-bad	Hami-dulla nagar	Hami-dulla nagar	1 to 197 Hamidulla-nagar entire R.V.	531.05	9
157	Ranga-reddy	Shamsha-bad	Ghansi-miyaguda	Ghansi-miyaguda	1 to 229 Ghansimiya-guda entire Revenue Village	1180.32	11
158	Ranga-reddy	Shamsha-bad	Chinna-golkonda	Golkonda Khurdh Sangiguda Sayad Guda	1 to 175 Golkonda Khurdh entire Revenue Village 1 to 118 Sangiguda entire Revenue Village 1 to 26 Sayadguda entire R.V.	1311.5	11

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(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
221	Rangareddy	Maheshwaram	Harshaguda	Mankhal	625 to 743	2159.89	11
552	Rangareddy	Abdullapurmet	Bacharam	Bacharam	1 to 214 Bacharam entire Revenue Village	1800.5	11
558	Rangareddy	Abdullapurmet	Gowrelly	Gowrelly	1 to 363 Gowrelly entire Revenue Village	1029.3	11
559	Rangareddy	Abdullapurmet	Quthbullapur	Quthbullapur	1 to 279 Quthbullapur entire Revenue Village	2053	11
				Thimmaiguda	1 to 103 Thimmaiguda entire Revenue Village		
560	Rangareddy	Abdullapurmet	Tharamathipet	Tharamathipet	1 to 447 Tharamathipet entire Revenue Village	2883	13
<b>(c) In Sangareddy District, the following entries shall be omitted, namely,-</b>							
91	Sangareddy	Patancheru	Ghanapur	Patighanpur	1 to 117	3056.38	11
95	Sangareddy	Patancheru	Kardanoor	Kardanoor	1 to 247	972.00	9
98	Sangareddy	Patancheru	Muthangi	Muthangi	1 to 585	1991.03	15
100	Sangareddy	Patancheru	Paati	Patighanpur	118 to 708	3056.38	11

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
103	Sangareddy	Patancheru	Pocharam	Pocharam	1 to 213	1265.19	11
106	Sangareddy	Ameenpur	Dayara	Sulthanpur	1 to 439	1522.25	11
107	Sangareddy	Ameenpur	Ilapur	Ilapur	1 to 118 & 120 to 220	1263.21	9
108	Sangareddy	Ameenpur	Ilapur Thanda	Ilapur	119	484	9
110	Sangareddy	Ameenpur	Kistareddypet	Kistareddypet	1 to 369	642.32	11
111	Sangareddy	Ameenpur	Patelguda	Patelguda	1 to 262	487.28	9
112	Sangareddy	Ameenpur	Sulthanpur	Sulthanpur	440 to 625	1347.12	11

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